

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.92/2020

In the matter of :

QVC Exports Pvt Ltd & Ors

Appellant

Vs

Cosmic Ferro Alloys Ltd & Ors

Respondent

Ms Namrata Basu, Mr Abhijeet Sinha, Mr Aditya Shukla and Mr. Vishnu Chowdhury, Advocates for appellant.

Mr. Abhrajit Mitra, Sr. Advocate for R1,3,4,5,7.

Mr Joy Saha, Sr. Advocate for R2.

Mr. Naresh Balodia, Advocate for R6.

Mr Nipun Katyal, Advocate for R9

Ms Urmila Chakraborty, Advocate for R8

COMPANY APPEAL (AT) NO.93/2020

In the matter of :

Neha Singh Chouhan

Appellant

Vs

Cosmic Ferro Alloys Ltd & Ors

Respondent

Mr. Vishnu Chowdhury and Mr Nipun Katyal, Advocates for appellant.

Ms Namrat Basu and Mr Abhijeet Sinha, Advocates for R9,10,11.

Mr Abhrajit Mitra, Sr. Advocate for R1,3,4,5,7.

Mr Joy Saha, Sr. Advocate for R2.

Ms Urmila Chakraborty, Advocate for R8

Mr. Naresh Balodia, Advocate for R1 to 5 and 7.

ORDER

(THROUGH VIRTUAL MODE)

19.08.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages within five days alongwith citations.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (ATechnical)

Bm/nn